

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Ranjeet Kumar, District & Additonal Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro,
2. Sri Uttam Anand, District & Additonal Sessions Judge, Bokaro ( Bermo at Tenughat),
3. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
4. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra,
5. Sri Bal Krishan Tiwari, District & Addl. Sessions Judge, Daltonganj,
6. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
7. Sri Vijay Kumar No. III, District & Addl. Sessions Judge, Deoghar,
8. Sri Mahendra Prasad, District & Addl. Sessions Judge, Deoghar,
9. Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
10. Sri Om Prakash Pandey No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad,
11. Sri Rizwan Ahmad, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad,
12. Sri Surendra Sharma, District & Addl. Sessions Judge, Dhanbad,
13. Sri Alok Kumar Dubey, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad,
14. Sri Sanjay Kumar No. 1, District & Addl. Sessions Judge-cum-Spl Judge, CBI, Dhanbad,
15. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
16. Sri Ravi Ranjan, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
17. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa,
18. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Giridih,
19. Sri Dhruva Chandra Mishra, District & Addl. Sessions Judge, Giridih,
20. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
21. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Godda,
22. Sri Lolarak Dubey, District & Addl. Sessions Judge, Gumla,
23. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh,
24. Sri Kaushal Kishor Jha No. 2, District & Addl. Sessions Judge, Hazaribagh,
25. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge, Hazaribagh,
26. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
27. Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur,
28. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
29. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur,
30. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
31. Smt. Babita Prasad, District & Addl. Sessions Judge, Ramgarh
32. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
33. Sri Sunil Kumar Singh No. 2, Additional Judicial Commissioner-cum-Spl Judge, CBI (AHD Scam), Ranchi,
34. Sri Shree Prakash Dubey, Additional Judicial Commissioner-cum-Spl Judge, Offences under SC & ST Act, Ranchi,
35. Sri Swarn Shanker Prasad, Judicial Commission-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
36. Sri Sachindra Kumar Pandey, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,

37. Sri Diwakar Pandey, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
38. Sri Anil Kumar Mishra No. 1, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
39. Sri Sudhanshu Kumar Shashi, Additional Judicial Commissioner, Ranchi and
40. Sri Ashish Saxena, District & Addl. Sessions Judge, Saraikela.

Sub: - Nomination for attending two days (R – 12) Refresher Course in Civil Matters scheduled to be held on 29<sup>th</sup> and 30<sup>th</sup> September, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R – 12) Refresher Course in Civil Matters scheduled to be held on 29<sup>th</sup> and 30<sup>th</sup> September, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 29.09.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

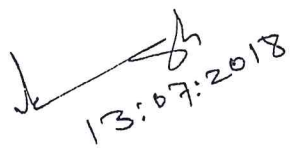
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 28<sup>th</sup> September till the evening of 30<sup>th</sup> September, 2018.

Yours faithfully,  
Sd/- J.P. Singh  
Registrar (Administration)

Memo No. 3015 /Apptt.

Dated, Ranchi, the 13.07.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)